

with 30 and 80 sticks in addition to the existing 40s and 60s;

(b) whether any representations have been received from the manufacturers from South India; and

(c) whether any concession is granted in the case of matches manufactured in B, C and D categories of match factories?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) All factories have been permitted to manufacture with effect from 1st March 1958, matches in boxes containing on an average thirty or fifty sticks in addition to the existing sizes of 40s and 80s.

(b) Representations have been received from manufacturers located in South India both for and against the new sizes.

(c) Preferential rates of duties are allowed in the case of 40s and 80s only.

Punjab Assembly Constituencies

1509. Shri Daljit Singh: Will the Minister of Law be pleased to state the number of Punjab Assembly Constituencies which were predominantly rural and the number of those which were predominantly urban during the Second General Elections?

The Deputy Minister of Law (Shri Hajarnavis): There were 105 Assembly constituencies which were predominantly rural and 16 constituencies which were predominantly urban in the State of Punjab during the Second General Elections.

Income-Tax realised from Motor Transport

1510. Sardar Iqbal Singh: Will the Minister of Finance be pleased to state:

(a) the amount collected through income-tax and corporation tax from Motor Transport, both Goods and passengers separately, during the

financial years 1951-52 to 1957-58 so far, year-wise; and

(b) the amount of deposit made with the Reserve Bank of India by these units by the end of October, 1957 under the Compulsory Deposit Scheme?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The information is not available from departmental records nor are such statistics ordinarily compiled by the Department. The collection of this information would necessitate a reference practically to every Income-tax Officer in India who would have to examine every assessment record and this would involve considerable time and labour. It may, however, be stated that the amounts of Income-tax and Super-tax demanded from "transport by road" (including not only motor transport but also tramways, omnibuses, taxis, lorries, bullock carts, hand carts, etc.) during the financial years 1951-52 to 1956-57 were as follows:—

	(in lakhs of rupees)	
	Income tax	Super tax
1951-52*	101.39	52.59
1952-53	118.47	78.39
1953-54	200.74	168.87
1954-55	71.23	44.62
1955-56	91.07	63.23
1956-57	122.83	115.79

*includes taxes demanded from air transport also.

As regards 1957-58, the statistics of demand raised in respect of transport by road will not be ready till the end of November 1958.

(b) The total amount of deposits with the Reserve Bank of India made by the motor transport industry is not available from departmental records and the compilation of such statistics will involve considerable time and labour.